NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/149/2016

NAME OF THE PETITIONER(S)

: Mrs. C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s Leather Export House India Private Limited & 2

others

UNDER SECTION

: 111, 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. S. Manjule Deri, Adr For Kerklo confam secretarious, For Petitioner Sharmy.

CBE

2. 8. Phanney. — Les Personson, & haray.

ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri B Dhanaraj, counsel for respondents present. Counsel for petitioner filed application for bringing the LRs of R2 on record alongwith a petition for condoning the delay and served a copy of the same to the other side. The same is taken on record. Counsel for respondents prayed some time to verify the list of legal heirs from the concerned authorities. Time extended for filing counter also. Put up on

19.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)